

Government of Jammu and Kashmir General Administration Department Civil Secretariat (Monitoring), Jammu

NOTIFICATION

Jammu, the 17th December, 2018

SRO 578.— In exercise of the powers conferred by proviso to section 124 of the Constitution of the Jammu and Kashmir read with section 15 of the Jammu and Kashmir Civil Services Decentralization and Recruitment Act, 2010, the Governor is pleased to direct that following amendments shall be made in the Jammu and Kashmir Civil Services Decentralization and Recruitment Rules, 2010; namely.—

- In Rule 5,—
 - (i) clause (b), shall be substituted by the following clause, namely,-
 - "(b) the Board, in case of subordinate services/ nongazetted posts & Class-IV posts:

Provided that the Selection Committees, constituted vide Govt. order No.735-GAD of 2008 dated 30-05-2008 read with Govt. Order No.731-GAD of 2010 dated 24-06-2010, shall cease to exist except those Selection Committee(s) which have conducted written test or published shortlist or conducted interview, prior to the issuance of notification SRO 404 dated 15-09-2018 and such Committee(s) shall cease to exist after conclusion of the selection process."; and

(ii) clause(c) shall be omitted,By order of the Governor.

(Hilal Ahmad) IAS

Commissioner Secretary to Government
Dated: 17-12-2018

NO. GAD/Mtg/RB-IV/26/2018

Copy to the:-

1. All Financial Commissioners.

- 2. Vice Chairman & Director General, J&K IMPARD.
- 3. Director General of Police, J&K.
- 4. Principal Secretary to the Hon'ble Governor.
- 5. Principal Resident Commissioner, J&K, Government, New Delhi.
- 6. All Principal Secretaries to the Government.
- 7. Chief Electoral Officer, J&K.
- 8. All Commissioner/Secretaries to Government.
- 9. Divisional Commissioner, Jammu/Kashmir.
- 10. All Heads of Departments/Managing Directors.
- 11. Secretary to J&K Public Service Commission.
- 12. Director, Estates Department.
- 13. Director Information, J&K.
- 14. All Deputy Commissioners.
- 15. Director, Archives, Archaeology and Museums.
- 16. Director, State Motor Garages, J&K.
- 17. Secretary, J&K Legislative Assembly/Council.
- 18. Secretary, J&K Services Selection Board.
- 19. General Manager, Government Press, Srinagar/Jammu.
- 20. Private Secretary to the Hon'ble Advisor(K/G/S)
- 21. Private Secretary to the Chief Secretary.
- 22. Private Secretary to Commissioner/Secretary to the Government, GAD.
- 23. In-charge website, GAD.
- 24. Order file/Stock file.